

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.56 of 2017 (SZ)

Appellant(s)

Respondent(s)

M/s. Bala Prime Tannery
Rep. by its Proprietor
R. Balachandran
Sembattu.

1. The Tamil Nadu Pollution Control Board
rep. by its Chairman, Chennai
2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Thuvakkuddy, Trichy
3. The Assistant Engineer, Tamilnadu
Electricity Board, Sembattu, Trichy

Counsel appearing for appellant

Counsel appearing for respondents

M/s. V. Suthakar, K.S. Viswanathan
N. Anantha Kavitha, M. Gopi

Mrs. Rita Chandrasekar for R1 & R2

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 26th July, 2017</p> <p>The learned counsel appearing for the Tamil Nadu Pollution Control Board made available the copy of the 'closure' order as well as copy of the Indian Postal Service, evidencing service of notice.</p> <p>The learned counsel appearing for the appellant submitted that the appellant would challenge the said order also and the appeal be listed on 31.7.2017.</p> <p>List the matter on 31.7.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....EM (Shri P.S. Rao)</p>